

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 792**  
TO BE ANSWERED ON 07.02.2019

**CONSTRUCTION OF ROADS IN KERALA USING MGNREGS FUNDS**

**792. PROF. K.V. THOMAS:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the roads affected by the natural calamities like flood, etc., in Kerala will be constructed using the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds;
- (b) if so, the details thereof; and
- (c) the time by which final decision in this regard is likely to be taken?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (c): As per the information shared by Government of Kerala, a total of 233 roads have been taken for restoration due to floods and an amount of 142.88 lakh has been expended. The districts-wise details are given below.

<b>S No.</b>	<b>Districts</b>	<b>No. of damaged roads taken under MGNREGS for restoration due to flood</b>
1	ALAPPUZHA	27
2	ERNAKULAM	01
3	IDUKKI	49
4	KANNUR	65
5	KOTTAYAM	10
6	KOZHIKODE	02
7	MALAPPURAM	13
8	PALAKKAD	02
9	PATHANAMTHITTA	42
10	THRISSUR	04
11	WAYANAD	18
	<b>Total</b>	<b>233</b>

The Ministry of Rural Development has issued special relaxation on 05.09.2018 to Kerala to take up permissible works in flood affected areas after following MGNREGS processes.

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